

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

OA No. 1229 of 1997  
(UNLISTED)

Present : Hon'ble Mr.M.S.Mukherjee, Administrative Member  
Hon'ble Mr.D.Purkayastha, Judicial Member

ASHISH KR. BHADRA

VS

UNION OF INDIA & ORS.

For the applicant : Mr.B.C.Sinha, counsel

For the respondents: None

Heard on : 31.10.97

Order on : 31.10.97

O R D E R

M.S.Mukherjee, A.M.

This has been filed as an unlisted motion today. The petitioner is aggrieved by the impugned order dated 28.10.97 Annexure A/3 to the petition under which he has been temporarily transferred and posted as DSK-III General Works Stationery, Eastern Railway, Howrah in the same pay-scale that he is drawing as Field Inspector Grade III. The petitioner submits that he cannot be transferred to the ~~same~~ <sup>if requisite</sup> post, as it is not in the ~~same~~ <sup>as</sup> line of promotion and he has not been promoted to the higher post.

2. On hearing the 1d. counsel for the applicant, we dispose of the petition at the present stage itself and direct the respondents particularly respondent NO.3 to treat the present petition as representation against the impugned order of transfer and posting and shall dispose it of. Till such disposal, the impugned transfer order will not be given effect to. The petitioner shall forthwith serve copy of the petition along with the order passed today on all the respondents. We make no order as to costs.